



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 5 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
25	WP(C)/4120/2017 FIXED (HEARING)	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.
26	WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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10)	MR R GOENKA	07-08-2023	To	17-08-2023
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12)	K U AHMED	11-08-2023	To	17-08-2023

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20)	MR A R BHUYAN	14-08-2023	To	14-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/4090/2023 FIXED	JAMIR UDDIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	G UDDIN MR H I CHOUDHURY P ADHIKARI	SC, P AND R.D. GA, ASSAM SC, ASEC
51	WP(C)/4579/2023 CAVT. NO.08382/023, FIXED, CAVT./838/2023	SAYED HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM AND 12 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. S ISLAM MR A HAWARI FOR CAVEATOR
52	WP(C)/4655/2023 B/O	JUNMONI KACHARI Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MS P SARMA MS. P P DAS	SC, P AND R.D. GA, ASSAM
53	WP(C)/4662/2023 B/O	DISPUR BAROWARI PUJA SAMITI AND JYOTI KALA KENDRA AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, GMC
54	WP(C)/4666/2023 B/O	ABDUL HALIM GONI Versus THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MR JITENDRA DAS	GA, ASSAM SC, GMC SC, G M D A
ADMISSION				
55	WP(C)/4190/2022 FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
ORDERS				
56	WP(C)/5185/2022 B/O	SHAHAB KHAN @ FARHAD KHAN AND 17 ORS. Versus THE GOVT. OF ASSAM AND 23 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
57	WP(C)/7035/2022 B/O	MD. MUSFIQUR RAHMAN ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI	GA, ASSAM SC, REVENUE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
41	I.A.(Civil)/2312/2023 CONNECTED WITH ITEM NO. 37 OF THE DAILY CAUSE LIST in Review.Pet./57/2022	JAMAL UDDIN, Versus THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
42	I.A.(Civil)/2352/2023 B/O, WITH WP(C)/641/2022 (D/O) in WP(C)/641/2022	HALIMA KHATUN @ HALIMAN Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MD A ALI MR. M M ZAMAN MR. M M ZAMAN	SC, NRC DY.S.G.I. SC, F.T SC, ECI
43	I.A.(Civil)/2359/2023 B/O, WITH WP(C)/2890/2023 (D/O) in WP(C)/2890/2023	SURJYA BHANU, Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/4656/2023 B/O	NAZMA PARBIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR. S MUNIR MS. S K NARGIS MS S BEGUM	GA, ASSAM
ORDERS				
56	WP(C)/2893/2023 B/O	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
53	Bail Appln./2759/2023 FIXED	ASWINI PATIRI Versus THE STATE OF ASSAM	MR D K DAS M PATHAK	SPECIAL PP ASSAM
WITH				
54	Bail Appln./2511/2023	INDESWAR PATHORI Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	SPECIAL PP ASSAM
55	Bail Appln./2763/2023 FIXED	JITENDRA DOLEY Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	SPL PP WILDLIFE FOREST ASSAM
<u>MOTION</u>				
56	Crl.Pet./806/2023 FIXED	MRIDUL KUMAR BORAH Versus BOBITA SAIKIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	
57	Crl.Pet./818/2023 FIXED	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
WITH				
58	Crl.Pet./824/2023	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
59	AB/2739/2023 FIXED	RAJIB NATH Versus THE STATE OF ASSAM	MR D K DAS M PATHAK	SPECIAL PP ASSAM
<u>ADMISSION</u>				
60	Crl.Pet./467/2022 WITH LCR 1 FILE, FIXED	JERINA BEGUM Versus MD MINAS ALI AND ANR	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
61	Crl.Pet./208/2023 WITH LCR 1 FILE, FIXED	SHEHNAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR. A K AHMED (r-2) MD A ISLAM (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
62	Bail Appln./2558/2023 FIXED	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

BAIL HEARING

63	AB/2758/2023 B/O	KESHAB CHANDRA DAS Versus THE STATE OF ASSAM	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
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ORDERS

64	Crl.Pet./240/2023 B/O	MADHABI DAS Versus JITEN DAS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE
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HEARING

65	Crl.Rev.P./393/2022 WITH LCR 4 FILES, B/O	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN
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WITH

I.A.(Crl.)/400/2022
in Crl.Rev.P./393/2022

M/S RAJIB STEEL FABRICATION
BHADHARA KRISHI PAM NIGAM AND
ANR.
Versus
CHANDRA HANDIQUE

MR S CHAUHAN
MR. A R SHOME
MR A J GHOSH

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
54	I.A.(Civil)/1540/2021 B/O in CRP/6944/2021	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR. B K DAS (R-1) MS. M D BORAH(R-5) MR H P GUWALA (R-1)
	WITH CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
55	MACApp./800/2022 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MS. M R DEVI MS. T BEGUM
	WITH I.A.(Civil)/3405/2022 in MACApp./800/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1429/2023 in MACApp./800/2022	SUNITI SINGHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A ROSHID MS. T BEGUM	MS. R GOSWAMI
56	I.A.(Civil)/1302/2022 IN RSA SL.NO.232547, FIXED in MC/603/2015	LEGAL HEIRS OF LATE TARINI SARMA GURU PRASAD SARMA and 3 ORS Versus LEGAL HEIRS OF LATE PUSPA CH. SARMA SHRI RANJIT SARMA		MR. H R KHAN MS. N GOSWAMI
	WITH MC/603/2015 CAVT. NO. 1745/2014	GURU PRASAD SARMA and 3 ORS Versus PUSPA CHANDRA SARMA and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.H R KHANR-5 MS.N GOSWAMI FOR CAVEATOR
	WITH I.A.(Civil)/1303/2022 in MC/603/2015	LEGAL HEIRS OF LATE TARINI SARMA, GURU PRASAD SARMA and 3 ORS Versus LEGAL HEIR OF LATE PUSPA SARMA SHRI RANJIT SARMA		

HEARING

57 MACApp./283/2020
WITH LCR, B/O

SUKANTA MAZUMDER
Versus
THE NEW INDIA ASSURANCE COMPANY
LIMITED AND 2 ORS.

MR. S B LASKAR
MR. H A LASKAR
MS N KALITA
MS D DUTTA

MR SISHIR DUTTA(R-1)
MR. A DUTTA (R-1)
MR. R C PAUL (R1)
MS S MOCHAHARI(R-1)
MR. S DUTTA (R-1)
MRS. P M DUTTA (R-1)

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14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023
16)	MRS. B GOGOI	17-08-2023	To	18-08-2023
17)	MR. M SARANIA	16-08-2023	To	17-08-2023
18)	MR B K SINGH	14-08-2023	To	16-08-2023
19)	MS. A VERMA	14-08-2023	To	19-08-2023
20)	MR A R BHUYAN	14-08-2023	To	14-08-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday,14th August 2023]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 12****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/4633/2023 B/O	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND ANR	MS K LOYA MS. S NEWAR MS M HAZARIKA	GA, ASSAM
56	WP(C)/4653/2023 B/O	MADHAB BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. J LASKAR	SC, BTC
ADMISSION				
57	WP(C)/2477/2023 FIXED	M/S MEDICITY HEALTHCARE SERVICES PVT. LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS S K DAS	MR. P P DUTTA (R-5) MS P SARMA(R-5) MS. P P DAS(R-5) SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
53 WP(C)/3752/2023 FIXED	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, BTC
54 WP(C)/3868/2023 FIXED	JESMIN ARA AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DHANUKA	MR. D K BAIDYA(R-3) SC, HEALTH AND F W
55 WP(C)/4076/2023 FIXED	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA	SC, SEC. EDU.
56 WP(C)/4636/2023 FIXED	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
57 WP(C)/4657/2023 B/O	HUMEN GOGOI Versus THE STATE OF ASSAM AND ORS.	MR. A DEKA MR N SARMA	SC, SEC. EDU.
<u>ADMISSION</u>			
58 WP(C)/6225/2022 B/O	SMTI MINA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
<u>ORDERS</u>			
59 WP(C)/676/2023 B/O	JYOTI BOROO Versus THE STATE OF ASSAM AND 4 ORS	MR G S UPPAL MR. K R PATGIRI MR G SARMA MR S DEKA	SC, HIGHER EDU
60 I.A.(Civil)/2052/2023 FIXED in WP(C)/3530/2023	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS Versus MRS. BORNALI CHETIA,	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR S DUTTA
WITH WP(C)/3530/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MS. B DUTTA(R-2 TO 7) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.
WITH I.A.(Civil)/1829/2023 in WP(C)/3530/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	DY.S.G.I.

	WITH I.A.(Civil)/2297/2023 in WP(C)/3530/2023	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS. Versus MRS. BORNALI CHETIA, SIMA RANI DAS Versus THE UNION OF INDIA AND 7 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA MS. S B CHOUDHURY MR. S K DAS	MR S DUTTA GA, ASSAM DY.S.G.I. SC, HEALTH
61	I.A.(Civil)/2348/2023 FIXED in WP(C)/4510/2023 WITH WP(C)/4510/2023	SIMA RANI DAS Versus THE UNION OF INDIA AND 4 ORS MRIDULA BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS A MESEN MS S SIDDIQUA	GA, ASSAM DY.S.G.I. SC, SEC. EDU.
62	WP(C)/2861/2023 B/O			

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
53 Bail Appln./2615/2023 B/O	SURAB ALI @ MD. SURAB ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
<u>MOTION (BA)</u>			
54 Bail Appln./2797/2023 FIXED	JUGAL KUMAR BORA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
55 Bail Appln./2812/2023 FIXED	SUBHASH TAID Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR B TAID	PP, ASSAM
<u>MOTION</u>			
56 AB/2830/2023 B/O	ROFIQUL ISLAM MONDAL Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
57 Bail Appln./2526/2023 FIXED.	MAHMUD HASAN Versus THE STATE OF ASSAM	U U KHAN MR A AHMED MR A AHMED	PP, ASSAM
58 Bail Appln./2646/2023 FIXED	BIMAN ROY Versus THE STATE OF ASSAM	MR Z KAMAR MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI	PP, ASSAM
59 Bail Appln./2728/2023 CONNECTED WITH ITEM NO 18 IN THE DAILY CAUSELIST.	IBINSTAR JYRWA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<u>BAIL HEARING</u>			
60 AB/2244/2023 WITH SCANNED COPY OF CD. FIXED.	ANARUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
61 AB/2328/2023 FIXED.	FAIZUR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

62	WITH AB/1893/2023	FARIJUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR A U AHMED (INFORMANT) MS. H SARMA (INFORMANT) PP, ASSAM
63	AB/2444/2023 FIXED	SIRAJUL ISLAM @ SIRAJUL HOQUE Versus THE STATE OF ASSAM	A W AMAN MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
64	AB/2521/2023 FIXED	SAIDUR ALOM @ NADU Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
65	AB/2598/2023 FIXED	PARAG DEKA Versus THE STATE OF ASSAM	MR P SONOWAL MR D MEDHI	PP, ASSAM
66	AB/2607/2023 FIXED.	RAMA NATH SAHA AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
67	AB/2697/2023 FIXED	AMLANJYOTI BHUYAN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
54 WP(C)/856/2021 FIXED	SHREE KHATUWALA RE ROLLING MILLS PVT LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
WITH 55 WP(C)/863/2021	M/S SHREE SHYAM STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
56 CRP/13/2023 FIXED	MS GD ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA	PETITIONER IN PERSON	MR H GUPTA DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 14/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

45	CRL.A(J)/109/2017 <u>O Y O M 11 D</u> :(AT 10:15 AM)	SREEPRASAD HAZAM Versus THE STATE OF ASSAM	MR A TEWARI (AMICUS CURIAE) DR. B N GOGOI AMICUS CURIAE	MR. P BORTHAKUR(ADDL.PP, ASSAM)
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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
55	Bail Appln./2840/2023 B/O	RAJU AHAMMED @ RAJU AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
<u>MOTION</u>				
56	Crl.Pet./828/2023 FIXED	MD. RAJIB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	PP, ASSAM
57	AB/2774/2023 FIXED	MANTOSH KUMAR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
58	AB/2832/2023 B/O	BIDYUT RANJAN CHUTIA Versus THE STATE OF ASSAM	MR. P BORA MS K BHATTACHARYYA	PP, ASSAM
59	AB/2836/2023 B/O	SHAHJAHAN ALI AHMED @ SHAHJAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
60	AB/3591/2022 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
<u>WITH</u>				
61	AB/1514/2023	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
<u>HEARING</u>				

62	Crl.Rev.P./190/2022 WITH LCR 2 FILES, B/O	BILAYET HUSSAIN KHAN Versus MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM
63	Crl.Rev.P./283/2022 CRL.REV.P. 613/2022(D/O), LCR 5 FILES, BY SLIP	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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6)	MR J DAS	31-07-2023	To	01-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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2:00 PM to 4:30 PM

[For Monday,14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/95/2019 6 Y 4 M 1 D :	JIBON NEWAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/4569/2023 B/O	SANJOY BARMAN Versus THE UNION OF INDIA AND 2 ORS	MS. T SOM MR. P TELI	DY.S.G.I.
50	WP(C)/4658/2023 B/O	BIKASH KUMAR PATAR AND 19 ORS Versus THE UNION OF INDIA AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
51	WP(C)/4661/2023 B/O	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. GA, ASSAM
52	WP(C)/4663/2023 B/O	RAKHEJ ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR S ISLAM MR. R ISLAM	GA, ASSAM
ADMISSION				
53	WP(C)/1895/2023 B/O	SRIBAS GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, FINANCE DEPTT. SC, PWD
ORDERS				
54	WP(C)/2769/2023 FIXED	KHAGEN CHANDRA SARMAH @ KHAGEN SARMAH Versus THE STATE OF ASSAM AND 2 ORS.	MR P BHARDWAJ MR. D J BORAH	SC, SEC. EDU.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
47 I.A.(CrI.)/501/2023 in CrI.A./211/2023	ABDUR ROFIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
WITH CrI.A./211/2023	ABDUR ROFIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
48 Bail Appln./1105/2023	ABDUL JALIL Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. A AHMED	PP, ASSAM
49 AB/2374/2023	SAHID ALI @ NUR SAHIDULLA AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
50 AB/2790/2023	ANAYTHULLA BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
<u>MOTION</u>			
51 AB/2778/2023 P/H. FIXED.	MD. MAHABUL HOQUE @ MAHBUL ALI Versus THE STATE OF ASSAM	MR. A BARUAH MS M DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
52 Bail Appln./2795/2023 (CONNECTED WITH ITEM NO 22 IN THE DAILY CAUSELIST.)	RIYAJUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<u>BAIL HEARING</u>			
53 AB/2685/2023 (AT 2:00 PM), FIXED	MD. EUSOF ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM	PP, ASSAM

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